NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SATYA RANJAN PRASAD**
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP/46/KOB/2021
SECTION	241- 242 C/ACT
NAME OF PARTIES	KURUVATH SOMAN & 3 OTHERS V/S NEW VIA CHITS PVT LTD & 12 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ASWIN GOPAKUMAR, ANWIN GOPAKUMAR, ADITYA VENUGOPALAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	NEBIL NIZAR, REMA SMRITHI.

Office Notes

15 Nov 2023

ORDER

CP/46/KOB/2021

Learned counsel, Mr. Aditya Venugopalan appears on behalf of the petitioners through virtual mode. Learned counsel, Ms. Rema Smrithi is present for R1 through virtual mode. There is no representation for other respondents. It is brought to notice that the matter has been amicably settled out of court and they are in the process of filing the required application in this regard.

In consideration of the submissions matter adjourned to **01/12/2023 for reporting settlement.**

Sd /-

Satya Ranjan Prasad
Member (Technical)

SD /-

JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)